

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 97 of 2022	DP Equity Consultant Pvt. Ltd. Vs. Piyush Shelters India Pvt. Ltd. & Ors.	Hemant Gupta	
2.	Comp. App. (AT) (Ins) No. 131 of 2022	State Bank of India Vs. Indison Agro Foods Ltd. & Anr.	Ankur Mital	
3.	Comp. App. (AT) (Ins) No. 133 of 2022	Antriksh Vyapaar Ltd. & Ors. Vs. Kamal Nayan Jain	Soumya Dutta	
4.	Comp. App. (AT) (Ins) No. 134 of 2022	Bank of Baroda Sole member of the Committee of Creditors Vs. Niraj Agrawal Resolution Professional of Castal Extrusion Pvt. Ltd.	Soumya Dutta	
5.	Comp. App. (AT) (Ins) No. 139 of 2022	Radico Trading Ltd. Vs. Tarun Batra (Insolvency Professional) & Ors.	Ankit Mishra	
6.	Comp. App. (AT) (Ins) No. 140 of 2022	Harish Taneja The Resolution Professional Zillion Infraprojects Pvt. Ltd. Vs. ----	Ashish Makhija	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2 Ashu Kansal
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8.	Comp. App. (AT) (Ins) No. 827 of 2021	Power2Sme Pvt. Ltd. Vs. PSR Aqua and Engineers Pvt. Ltd.	Pankaj Bhagat	Minakshi Jyoti
9.	Comp. App. (AT) (Ins) No. 928 of 2021	Mahadev Prasad Jhawar Vs. Agarwal Polysacks Ltd. & Anr.	Yash Sharma	Manish Paliwal Vikas Kumar-R1
10.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas Anup Jain Rubina Khan-R1 Usha Singh-R2 Bishwajit Dubey Madhav Kanoria Neha Naik
11.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd.	Saurabh Jain	
12.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.	Saurabh Jain	
13.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers PVt Ltd.	Saurabh Jain	
14.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.	Saurabh Jain	
15.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	
16.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha
17.	Comp. App. (AT) (Ins) No. 1082 of 2021 (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP
18.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay

For Hearing

19.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
20.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd. With	Vishakha Gupta	Shiv Kumar Suri
21.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri
22.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg Raveena Rai Zahid Laiq Ahmed
23.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar